

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 155 of 2012 &  
I.A. No. 276 of 2012**

**Dated :27<sup>th</sup> August, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. SAL Steel Limited ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjay Sen  
Ms. Surbhi Sharma

Counsel for the Respondent(s): Mr. M.G. Ramachandran,  
Ms. Swapna Seshadri for R.2

**ORDER**

***Admit.*** Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 2 to 6. Notice to be issued to the other Respondents returnable on 18.09.2012. Dasti service is permitted.

Post the matter for hearing on **18.09.2012**. In the meantime, pleadings be completed.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**Ts/vs**